

COURT – I

Before the Appellate Tribunal for Electricity

(Appellate Jurisdiction)

APPEAL No. 14 of 2012

Dated: 21st May, 2012

North Delhi Power Ltd.

... Appellant(s)

Versus

Delhi Electricity Regulatory Commission

....Respondent(s)

ORDER

The court has not assembled today.

As agreed by the learned counsel for the parties, post the matter on

13.07.2012.

COURT MASTER